

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:500
ANSWERED ON:23.11.2009
DEFAULTING TELECOM COMPANIES
Hussain Shri Syed Shahnawaz;Singh Shri Ganesh

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether many private telecom companies of the country are causing losses to the Government revenue by showing their earning less;
- (b) if so, the details thereof;
- (c) the action taken/being taken by the Government so far against these defaulting telecom companies;
- (d) whether several telecom companies exaggerate the number of subscribers in their audit reports;
- (e) if so, the details thereof; and
- (f) the action taken by the Government against these defaulting telecom companies?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

- (a) No, Sir. The Department reconciles the revenues reported by the telecom companies with their annual audited published accounts to ensure that government revenues are collected as per license terms, including applicable interest and penalty.
- (b) & (c) Does not arise in view of (a) above.
- (d) to (f) No, Sir. No such information is available in the Department.